

**Duping of Indian Workers Abroad**

1702. SHRI K. RAMA MOHANA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether several Indians duped in the Gulf on promise of good job but exploited on landing there; and

(b) the steps taken by Indian Embassy to assist such helpless persons in coming back to India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) Yes. Some cases have come to the notice of the Government where Indian workers in the Gulf had been duped on promise of good jobs.

(b) In such cases, the Indian Missions/Posts render all possible assistance for the return of Indian nationals to India. This includes taking up the matter with authorities concerned and with the employers; facilitating local immigration clearance; and issuance of travel documents, if required.

**Indo-China Relations**

1703. SHRIMATI AMBIKA SONI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether both India and China are seriously engaged to address the issues for improving the relations;

(b) if so, the total number of meetings held between the two Governments;

(c) if so, whether further discussion between Indian and Chinese delegations on border dispute was held recently;

(d) if so, at what stage the border issue is at present; and

(e) whether Chinese attitude in solving the border dispute has changed a lot and it is willing to compromise on all border issues?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) Yes Sir.

(b) There exists a dialogue architecture covering a wide range of